

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHALPRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 22<sup>nd</sup> of December, 2020

**No. HC.VII-90/2018/ 4957/A** : In continuation of Notification No.HC.VII-90/2018/4040/A dated 29-10-2020, the Hon'ble Gauhati High Court has been pleased to depute the following 5 (five) newly appointed Judicial Officers in Grade – III of the Arunachal Pradesh Judicial Service to undergo Institutional Training with effect from 04-01-2021 till 31-01-2021 at the Judicial Academy, Assam and NEJOTI :

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Designation and Place of Posting</b>
1	Ms. Rido Pina	Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Changlang District
2	Mr. Dene Mena	Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Jamin, Kra Dadi District
3	Mr. Tashi Wangchu	Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Panging, Siang District
4	Mr. Bido Sora	Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Anini, Dibang Valley District
5	Mr. John Techii	Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District

The Officers are to report at NEJOTI hostel latest by 02-01-2021 for their training.

By order,  
Sd/- R.A.Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-90/2018/ 4958-4972 /A** Dated: Guwahati, 22-12-2020  
Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
2. The Accountant General, Arunachal Pradesh, Itanagar.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice

- (Acting), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, ***with a request to inform all concerned.***
  7. The Research Officer, Judicial Academy, Assam.
  8. Ms. Rido Pina, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Changlang District, Arunachal Pradesh.
  9. Mr. Dene Mena, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Jamin, Kra Dadi District, Arunachal Pradesh.
  10. Mr. Tashi Wangchu, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Panging, Siang District, Arunachal Pradesh.
  11. Mr. Bido Sora, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Anini, Dibang Valley District, Arunachal Pradesh.
  12. Mr. John Tech, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District, Arunachal Pradesh.
  13. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
  14. The Project Manager, Gauhati High Court, Guwahati.  
*He is requested to upload this Notification in the Gauhati High Court website.*
  15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

R. A. Tapardal  
22.12.20  
**REGISTRAR (JUDICIAL)**